

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 6/2012**

**(IA No 329/2024, IA No 72/2024, IA No 420/2024, IA No 421/2024)**

**WITH**

**Execution Application No. 5/2024**

**In**

**Original Application No. 6/2012**

**Nizamuddin West Association**

**Applicant**

**Versus**


**Union of India & Ors.**

**Respondent(s)**

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Through



Sh. P.K. Atray  
Chief Engineer  
DELHI JAL BOARD

New Delhi  
Date : 18.10.2024

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**AFFIDAVIT ON BEHALF OF DELHI JAL BOARD/DJB IN  
COMPLIANCE OF ORDER DATED 04.09.2024.**

**MOST RESPECTFULLY SHOWETH:**

I, P.K. Atray, S/o Sh. A.P. Sharma, aged about 54 Yrs, designated as Chief Engineer Drainage Project, Delhi Jal Board, at Govt. of N.C.T. of Delhi Jhandewalan, Karol Bagh, New Delhi-110005, solemnly affirm and sincerely state as follows:

1. That the present Affidavit on behalf of Delhi Jal Board/DJB in compliance of order dated 04.09.2024, wherein this Hon'ble Tribunal had directed DJB to file reply in way of affidavit.

True Copy of order dated 04.09.2024 is attached herein as **Annexure-A.**

2. That in compliance to the directions issued by the Hon'ble Tribunal vide order dated 13.01.2015 related to order dated 04.09.2024, the relevant para is reproduced hereunder:



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*“(a) Presently, under the jurisdiction of the DJB, there are 23 STPs in existence or planned to be made operational by 2015. Out of them, the oxidation pond at Timarpur is proposed to be closed, as it was commissioned in the year 1947. The STPs at Okhla and Kondli are lying closed due to inadequate sewerage and majority of the STPs are not operating to their optimum capacity. Thus, we direct that the DJB and other concerned Corporations under whose jurisdiction the existing STPs fall, shall, within two months from today, ensure that all these STPs, including the one proposed to be commissioned at Delhi Cantt., should be made fully operational, should operate to their optimum capacity and operate effectively 24x7, without compromising the quality of treated water released from such STPs.”*

That it is humbly submitted before this Hon'ble Tribunal that the STPs at 23 locations were in working condition in 2015 with an installed capacity of 542.26 MGD and treating 424.62MGD of sewage. Further, in compliance with the direction issued by Hon'ble NGT, DJB has put forth all the efforts for the compliance of the said direction as follows:

- a. STPs at Okhla and Kondli have been made functional and are treating approximately 90 MGD each on the upgraded parameters of 10:10. The oxidation pond in Timarpur has been closed.
  - b. DJB is treating over 615 MGD of sewage generated in the city with a total installed capacity of 712 MGD.
  - c. Out of 712 MGD installed capacity, 392 MGD is being treated with the upgraded parameters of 10:10. The rest of the plants are also being upgraded on 10:10 parameters which are likely to be achieved by December 2025.
3. That in compliance with the direction issued by the Hon'ble Tribunal vide order dated 13.01.2015 related to order dated 04.09.2024, the relevant para is reproduced hereunder:

*“(b) It is further directed that the Action Plan in regard to installation of STPs on 32 major and minor drains shall be prepared, in accordance with the recommendations in the Expert Committee Report afore-referred and action*



*taken in furtherance thereto, within three months from the date of passing of this order."*

That it is humbly submitted before this Hon'ble Tribunal that as per the Sewerage Master Plan (SMP)-2031, 32 new STPs (now being referred to as DSTPs) were to be installed for treating the sewerage generated from the un-sewered areas of Delhi where STPs/DSTPs do not exist.

- a. Out of the 32 locations, one STP/DSTP at Sonia Vihar has been constructed and is scheduled to be commissioned by the end of October 2024.
- b. As per the availability of lands, the balance of 31 locations have been accommodated in 40 locations, out of which, lands at 38 locations have already been allotted to DJB.

A true Copy of the list of 32 STPs/DSTPs as per SMP-2031 with details is attached herein as **ANNEXURE-B**.

4. That in compliance to the direction issued by the Hon'ble Tribunal vide order dated 13.01.2015 related to order dated 04.09.2024, the relevant para is reproduced hereunder:

*"c. All the newly proposed 32 STPs should be constructed and installed with the requisite capacity varying from 0.6 mgd to 10 mgd, at the sites specified in the report of the Expert Committee within the time frame indicated in this judgment. Once, the total of 55 STPs would operate effectively and to their optimum capacity, the water released from them shall be recycled and utilised for agriculture, horticulture and industrial purposes and least of this recycled water would be discharged in to the River Yamuna."*

That it is humbly submitted before this Hon'ble Tribunal that all the newly proposed 32 STPs/DSTPs (Now 40+1 at Sonia Vihar) are to be constructed and installed with the requisite capacity varying from 0.2MGD to 15 MGD (Earlier 0.6 to 10 MGD, details at Annexure B).



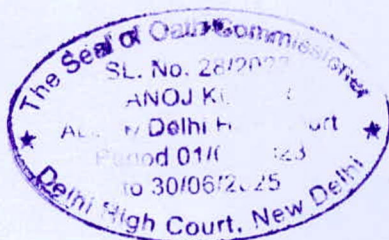
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5. That in compliance to the direction issued by the Hon'ble Tribunal vide order dated 13.01.2015 related to order dated 04.09.2024, the relevant para is reproduced hereunder:

*"d. Action Plan to be prepared to utilize the treated water from the existing 23STPs as well as from the 32 proposed STPs. It will be ensured that the release of water from these existing STPs should be strictly in accordance with the prescribed parameters and free of any odour and it should meet the faecal coliforms standards."*

That it is humbly submitted before this Hon'ble Tribunal that as per the water sharing agreement, Delhi has to put back around 245 MGD in River Yamuna. Around 600 MGD of sewage is presently being treated, out of which, 245 MGD is being put back in River Yamuna and out of the remaining 355 MGD, around 120 MGD of treated effluent is being utilized for agriculture, horticulture and other purposes as detailed in Annexure C. A true Copy of the details of existing utilization is attached herein as **ANNEXURE-C**.

6. The technology of the old plants is being upgraded to achieve the 10:10 parameters. Till date, plants with a capacity of 479 MGD have been upgraded on 10:10 parameters and the rest are also being upgraded on 10:10 parameters which are likely to be achieved by December 2025 in a phased manner.
7. The power backup is being provided partially in the new plants where the provision of power generation is there such as the new Okhla Phase-VI, Kondli, Chilla, Yamuna Vihar Phase-III, New Coronation Pillar, Rithala Phase-I and Phase-II, Nilothi Phase-II, Papankalan STP. The functional data of all STPs are online and are connected to Delhi Pollution Control



Committee as well as the Central Pollution Control Board, particularly in respect of COD, BOD, TSS, pH and Nitrogen.

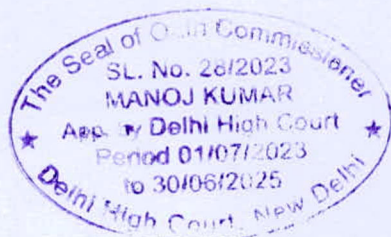
8. That in reply to the para 13 of the order dated 04.09.2024, it is humbly submitted before this Hon'ble Tribunal that the present installed capacity is 712 MGD which is likely to be augmented to 804MGD by Dec-2024 and 964.5 MGD by Dec-2025. Further, as per the CPHEEO Manual (Chapter 3: Design and Construction of Sewers), "In Arid region, mean sewage flow may be as little as 40% of water consumption and in well developed areas, the flow may be as high as 90%. However, the conventional sewers shall be designed for a minimum sewage flow of 100 liter per capita per day or higher as the case be."

True Copy of CPHEEO Manual (Chapter 3: Design and Construction of Sewers)is attached herein as **Annexure- D**.

Moreover, there is about 52% Non-revenue Water (NRW) out of which approximately 20% are loses in the transmission mains. However, DJB has not considered these loses and has estimated sewage generation as 80% of total water supplied, which covers for unaccounted extraction of ground water from bore wells. Thus estimation of sewage treated by DJB is higher than total waste water generated in the city.

9. That in reply to para 18 of the order dated 04.09.2024, so far as the drains in JJ clusters are concerned, out of 59 JJ clusters, the drain of only 1 JJ cluster has been trapped.

True Copy of Status of trapping of JJC drains, as on 03.10.2024, is annexed herein as **Annexure-E**.



10. That in reply to para 19 of the order dated 04.09.2024, the list of present status of JJC drains in 58 JJ Clusters has been updated. As per the updated list, there are 639 JJC drains.
- a. Out of 639 JJC drains, 581 have already been trapped.
  - b. 10 JJC drains will be trapped in sewer network being laid in nearby areas.
  - c. 14 JJC drains will be trapped after laying and commissioning of the proposed sewer network in nearby U/A colonies.
  - d. 5 JJC drains can be trapped into sewerage network by installing lift stations.
  - e. 15 sites are feasible for installation of DSTP. Further, the demand has been raised for releasing the funds from NMCG.
  - f. 8 JJC drains will be trapped in STP through major storm water drain for which work is in progress.
  - g. 5 JJC drains are not feasible for trapping due to space constraints and have multiple outfalls etc.
  - h. 1 no. JJC site does not exist.

There are only 5 Nos. JJC's out of 639 JJC's in Delhi are not feasible for trapping into the sewerage network for installation of DSTP/ Lift Station for treatment of sewage due to space constraints and multiple outfalls etc. Only one JJC site does not exist on the ground, so it is not required. Besides it, 8 Nos. JJC drains cannot be trapped at their source due to space constraints and multiple outfalls but all these drains are ultimately out falling into Barapulla Nalah which is being trapped just before falling into River Yamuna for which SPS is under advanced stage of construction and its discharge will go to Okhla STP for further treatment.



In view of the above, there are only 5 JICs which are not feasible due to space constraint and multiple outfalls out of 639 JICs for which Hon'ble Tribunal is requested to direct DUSIB for relocation of these JICs.

- 11. That in reply to the para 20 of the order dated 04.09.2024, the JIC drains mentioned at S. No. 5,6,7,8,11,13,15 and 16 in above mentioned chart cannot be trapped at their source due to space constraint and multiple outfalls but as mentioned in above Para No. 19, the sewage of these eight JIC drains will not go into River Yamuna because Barapulla Nala is being trapped before falling into River Yamuna and all discharge will go to Okhla STP for further treatment.
- 12. I state that the contents of the aforesaid documents enclosed along with this affidavit are true and correct and duly verified by the undersigned and have been supplied by me to the counsel to be annexed herewith.
- 13. I further state that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

*Ric*  
I identify the Deponent who has Signed in my Presence

*JAN*

DEPONENT

VERIFICATION

18 OCT 2024

Verified at New Delhi on this 10 day of October, 2024 that the contents of the above affidavit are true and correct to my knowledge and as derived from the record maintained by Delhi Jal Board and nothing material has been concealed therefrom.



CERTIFIED THAT THE DEPONENT  
 Sh./Smt./Km. Ric Age 41  
 S/o, W/o, D/o, Sh. Sh. Ramesh  
 R/o Sh. Ramesh, Kirti Bldg, N.D.  
 Identifier: Sh./Smt. Ric (A-14)  
 has signed the  
 O/..... (Delhi)  
 that the contents  
 been read & verified  
 & correct to his/her

*JAN*

DEPONENT

18 OCT 2024

Oath Commissioner, Delhi

Item Nos. 09 &amp; 10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
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Original Application No. 6/2012  
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420/2024, IA No 421/2024)

WITH

Execution Application No. 5/2024  
In  
Original Application No. 6/2012

Nizamuddin West Association

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 04.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Colin Gonsalves, Senior Advocate with Mr. Ali. Q. Zaidi & Mr. Nayab  
Gauhar, Advs. for Applicant in OA 06/2012 & E.A 05/2024

Respondent: Mr. A.D.N. Rao, Senior Advocate with Ms. Richa Kapoor, Mr. Kunal  
Anand, Ms. Atika Singh & Mr. Rahul Mishra, Advs. for Delhi Jal Board  
Mr. Siddharth Luthra, Senior Advocate (Through VC) with Mr. Kunal  
Vajani, Mr. Kunal Mimani, Mr. Abhinav Jain, Mr. Kushagra Raghuvanshi  
& Mr. Karanvir Gogia, Advs. in I.A No. 329/2024  
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for IFCD, GNCTD  
with Mr. N. P. Maurya, EE, CD-iii, IFCD, GNCTD  
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB (Through  
VC)  
Mr. Bhanwar Pal Singh Jadon, Adv. for the State of UP (Through VC)  
Mr. Daleep Dhyani, Adv. for UPPCB (Through VC)  
Mr. Narender Pal Singh, Ms. Anjali & Mr. Divyesh Pant, Advs. for DPCC  
Ms. Puja S. Kalra & Mr. Virendra Singh, Advs. with Mr. S.C. Yadav, Supt.  
Eng. & Mr. B.L. Soh, MCD  
Ms. Prabhsahay Kaur, Ms. Deeksha L. Kakar, Mr. Rashneet Singh & Ms.  
Ananya Sahu, Advs. with Mr. Bhaskar Tiwari, DD / I-L, for DDA  
Mr. Paritosh Anil, Adv. for MoEF & CC (Through VC)  
Mr. Raj Kumar, Adv. for CPCB & NDMC

**ORDER****Execution Application No. 5/2024**

1. In this execution application, Applicant is seeking compliance of  
the order of the Tribunal dated 13.01.2015 passed in OA No. 6/2012.

2. In the previous proceedings on 13.08.2024, the Tribunal had considered the issue of desilting of Barapullah drain, Kushak and Sunehri Pul drains and also the issue of removal of encroachments from the drain. The Tribunal had accepted the prayer of Counsel for the Municipal Corporation of Delhi (MCD) to grant time for filing the comprehensive report in respect of the action taken/proposed action and had also required the Delhi Jal Board (DJB) to respond to the anomalies pointed out by the Counsel for the Applicant as recorded in the order dated 06.08.2024.

3. MCD has filed the action taken report dated 03.09.2024. No report by the DJB was filed within two weeks as directed in the previous order or during the working hours of the Tribunal yesterday. However, belatedly the report was filed by the DJB at 6.36 pm on 03.09.2024 which is not available on record nor did we have the opportunity to go through it. On request, the said report has been called from the Registry. Since the report has been filed belatedly and the previous order of the Tribunal has not been complied with and this has obstructed the proceedings, therefore, we take the report on record subject to deposit of cost of Rs. 20,000/- by the DJB with the Registrar General of the Tribunal within one week. It will be open to the competent authority of the DJB to find out the official responsible for causing the delay in filing the report and recover the cost amount from him.

4. Learned Counsel for Applicant has submitted that the order of the Tribunal dated 13.01.2015 in respect of setting up of Sewage Treatment Plant (STP) has not been complied with and 32 STPs which were directed, have not been set up till now though more than 9 years have passed. He has further submitted that even out of 40 DSTPs, not a single DSTP has been set up and that no DSTPs or STP has been proposed in the

Barapullah basin. He has also submitted that so far as JJ Clusters are concerned, out of 59 drains, only one is trapped and the timeline given to trap the drains of JJ clusters of Barapullah basin has passed and these drains are connected to the Barapullah drain through which the sewage is flowing to River Yamuna. He has further submitted that though the desilting is being done but the loose silt is flowing back through the drains to river Yamuna. He has submitted that there are 114 drains in Delhi and there are 22 outfall points in Yamuna, therefore, each of the drain and outfall point is required to be trapped.

5. Learned Counsel for the DJB has submitted that after the order of the Tribunal dated 13.01.2015 much development has taken place. He has submitted that the requisite capacity for the treatment of the sewage generated has been created. An attempt has been made by him to justify non-compliance of the order relating to the construction of 32 STPs by raising the plea that an adequate treatment facility has been created and that the remaining STPs which were to be constructed have been merged with the DSTPs. In respect of JJ clusters, he has submitted that out of 639 JJ clusters in Delhi, drains in 581 JJ clusters have been trapped and taken to the STP of DJB.

6. Learned counsel for I&FCD responding to the issue of desilting has submitted that the desilting work is in progress. He has candidly admitted that 18500 cubic meters of the silt which has been removed from the drain is lying on the bank of the drain and tender has been issued for removing/clearing it. In respect of desilting at the upper part of the Barapullah drain i.e. Defence Colony area, the submission of learned Senior Counsel in IA No. 421/2024 is that the desilting on the sides of the drain has not been done and that for last 20 days no desilting work has been done and if there is a proposal for opening the vents of the

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covered area of the drain then the pipes at least of the height of 15 meters should be fixed so that foul smell and gases do not affect the nearby residents.

7. Responding to this, Counsel for the MCD has submitted that the distilling work is in progress and that it is not feasible to put the pipes at the vents.

8. Having heard the learned Counsel for the parties and perusal of the record, it is noticed that the Tribunal by the order dated 13.01.2015 in OA No. 6/2012 had issued as many as 28 directions. The directions that are relevant to the present issue are as under:

- “xxx .....xxx.....xxx
- iv. (a) Presently, under the jurisdiction of the DJB, there are 23 STPs in existence or planned to be made operational by 2015. Out of them, the oxidation pond at Timarpur is proposed to be closed, as it was commissioned in the year 1947. The STPs at Okhla and Kondli are lying closed due to inadequate sewerage and majority of the STPs are not operating to their optimum capacity. Thus, we direct that the DJB and other concerned Corporations under whose jurisdiction the existing STPs fall, shall, within two months from today, ensure that all these STPs, including the one proposed to be commissioned at Delhi Cantt., should be made fully operational, should operate to their optimum capacity and operate effectively 24x7, without compromising the quality of treated water released from such STPs.
- (b) It is further directed that the Action Plan in regard to installation of STPs on 32 major and minor drains shall be prepared, in accordance with the recommendations in the Expert Committee Report afore-referred and action taken in furtherance thereto, within three months from the date of passing of this order.
- (c) All the newly proposed 32 STPs should be constructed and installed with the requisite capacity varying from 0.6 mgd to 10 mgd, at the sites specified in the report of the Expert Committee within the time frame indicated in this judgment. Once, the total of 55 STPs would operate effectively and to their optimum capacity, the water released from them shall be recycled and utilised for agriculture, horticulture and industrial purposes and least of this recycled water would be discharged into the River Yamuna.

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(d) Action Plan to be prepared to utilize the treated water from the existing 23 STPs as well as from the 32 proposed STPs. It will be ensured that the release of water from these existing STPs should be strictly in accordance with the prescribed parameters and free of any odour and it should meet the faecal coliforms standards.

(e) Wherever necessary, the technology of the existing STP's should be upgraded to ensure proper performance and adherence to the prescribed standards of effluent discharge.

xxx .....xxx.....xxx

(g) Further, all the STPs shall be provided with a power backup to ensure that they operate effectively 24x7. It shall be ensured that the functional data of all STPs is online and is connected to the Delhi Pollution Control Committee as well as the Central Pollution Control Board, particularly in respect of COD, TDS, TSS and pH and it shall be ensured that the STP's are operational even during power failures.

xxx .....xxx.....xxx

- vii. We direct all the concerned authorities, corporations, bodies including Resident Welfare Associations to clean all the 157 natural storm water drains as identified by the Committee, within four months from the date of passing of this judgment and the drains should be made obstruction free and no waste should be permitted to be dumped in such drains. The drains may be cleaned mechanically or manually as the situation may demand. Such cleaning would include the dredging of the drains besides compliance of the specific recommendations of the Expert Committee. There shall be controlled dredging of River Yamuna to remove the huge accumulation of sediments and sludge for restoration of the cross section and flood carrying capacity of the River Yamuna.

xxx .....xxx.....xxx

- xvi. We are informed that Rupees Twenty Thousand Crores has already been provided under the planned expenditure to the NCT of Delhi, out of which Rs. Two Thousand Thirty One Crores have been specifically earmarked for providing sewage connection, sewage treatment, sewage disposal and water network. As per the Expert Committee the total expenditure of the present project is estimated at Rs. Four Thousand Crores, which can safely be met from the above head under the planned budget. However, still if there be need, we direct that the public authorities/Municipal Corporations could require the public at large to contribute to this expenditure based on the 'Polluter Pays' Principle. Funds/compensation so collected shall exclusively be used for this project and allied projects, with the object of ensuring pollution free Yamuna, clean and effective drainage system and for providing wholesome water to the residents of Delhi. Such environmental compensation may be determined by the Authority/Corporation with reference to the size of plots, construction raised thereupon, activity being

*carried on therein, consumption of water, quantum of sewage and domestic discharge and such other relevant considerations as the authority may deem fit and proper. The charges could be collected as part of the property/house tax.*

*xxx .....xxx.....xxx*

*xxii. There shall be no construction and/or coverage of any of the drains in Delhi by any Authority or Municipal Corporation. All the drains shall be kept obstruction free by the concerned Corporation. Where substantial work (more than 85%) has been completed, such work is permitted to be completed by the Corporation after obtaining specific orders from the Tribunal in that regard. Rest of the work, where construction has just begun, the construction, including iron material, shall be removed. While completing such remnant work, Corporation shall ensure that the cross section of the drains to carry the requisite storm water for the flood of once in 25 years and other effluents, are not compromised. Such construction and/or removal shall be carried on in terms of paragraph no. 61 of this judgment."*

9. Thus, in the above order, there was a clear direction to construct and install the proposed 32 STPs with the requisite capacity as at the site specified in the report.

10. It is undisputed that no application for review, modification, clarification, etc. of the above order has been filed by any authority nor has the order been challenged before the Hon'ble Supreme Court. Hence, the directions contained in that order have attained finality.

11. It has been pointed out by Counsel for the Applicant that out of 55 STPs which are mentioned in direction (iv) (c) of the order of the Tribunal, 23 STPs existed and 32 STPs were to be constructed. Out of 32 STPs, 17 have been constructed but there is no action in respect of 15 STPs. Hence, the direction (iv) (c) has not been complied with.

12. The DJB has filed the affidavit dated 01.08.2024 enclosing therewith the updated status of STPs as Annexure 1, but the said updated status only mentions the 40 STPs, which supports the plea of the Applicant that in respect of 15 STPs the information is missing and

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no action has been taken, therefore, there is non-compliance of the order of the Tribunal.

13. Learned Counsel for the DJB has placed reliance upon paragraph 3 of the status report of DJB dated 23.04.2024 but the said paragraph only refers to the setting aside of direction for coercive measure issued by NGT in the order dated 27.01.2021 in OA No. 6/2012 by the Hon'ble Supreme Court in Civil Appeal No. 3465/2022, but by that order, the direction of the Tribunal dated 13.01.2015 is neither diluted nor set aside by the Hon'ble Supreme Court. Referring to paragraph 6 of the report, he has submitted that since the present installed treatment capacity is 667 MGD against the present estimated sewage generation in Delhi of 792 MGD (80% of 990 MGD water supply), therefore, the order of the Tribunal has been complied with. In the order passed by the Tribunal on 13.01.2015, there was no such direction. The estimation of 792 MGD sewage generation in Delhi itself is based on a faulty calculation. Instead of calculating the generation of sewage based upon the population or per head sewage generation, a faulty base of water supply by MCD has been taken, whereas undisputedly, MCD is not the only source of water supply in Delhi. There are borewells, there are a large number of cases of illegal extraction of water from the borewells and there are other sources of supply of water also in Delhi. Hence, the calculation so given by the MCD in respect of sewage generation and matching it with the installed capacity is incorrect and cannot be accepted.

14. Along with the latest affidavit dated 03.09.2024, the DJB has filed Annexure IV, a chart containing 56 locations of DSTPs which are now covered in 40 locations. Referring to this chart, an attempt has been made by Counsel for the DJB to show that 15 STPs are merged in 40

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DSTPs but the chart does not reflect so. It only shows the covering of 56 locations of DSTPs in 40 locations.

15. It is undisputed that out of 55 STPs which were noted in para IV(c) of the order of the Tribunal dated 13.01.2015, only 40 STPs have been constructed till now. More than 9 years have passed after the order of the Tribunal but the order has not been complied with till now.

16. A plea has been taken by learned Counsel for DJB that instead of STPs, DSTPs are constructed by the DJB. The chart Annexure B has been filed along with the affidavit of the DJB dated 12.08.2024 which reflects the position of 40 DSTPs as under:

S. NO	Name of DSTP	Capacity in MGD	Present Status	Timelines Envisaged	
1	Mitraon	10.89	Award Stage	31.12.2025	
2	Kair	1.1	Award Stage	31.12.2025	
3	Kakrola	2.64	Award Stage		
4	Khanganheri	0.77	Award Stage		
5	Dichaon Kalan	1.98	Award Stage		
6	Punjab Khor	0.22	Retendering		
7	Jat Khor	0.22	Retendering	31.12.2025	
8	Qutubgarh	0.66	Retendering		
9	Auchandi	0.88	Retendering		
10	Mohammadpur	2.86	Retendering		
	Majri & Karala		Retendering		
11	Kanjhawala & Ladpur	1.1	Retendering		
12	Nizampur and Sawda	1.32	Retendering		
13	Garhi Rindhala	0.22	Retendering		
14	Jawiti	0.44	Retendering		
15	Ghewra	0.44	Retendering		
16	Khera Khurd	0.6	Award Stage	31.12.2025	
17	Zindpur	15	Tender stage	31.12.2025	
1R	Sarangpiir Village	1.32	Retendering	31.12.2025	
19	Galibpur Village	0.55	Retendering		
20	Kazipur Village	0.55	Retendering		
21	Jafarpur Village	1.32	Retendering		
22	Khera Dabar Village	0.55	Retendering		
23	Hasanpur Village	1.32	Retendering		
24	Shikarpur Village	0.66	Retendering		
25	Chandanhola Satbari	0.44	Estimate stage		31.12.2025
26	Tajpur Pahari	10	Estimate stage		31.12.2025
27	Jauna Pur-I	3.18	Estimate stage	31.12.2025	

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28	Jauna Pur-II		Estimate stage	
29	Dera Mandi , Bhati		Estimate stage	
30	Fatehpur Beri & Asola		Estimate stage	
31	Salapur Majra	1.38	Estimate stage	31.12.2025
32	Bajitpur Thakran	2.2	Estimate stage	
33	Palla (Sungarpur)	0.44	Estimate stage	31.12.2025
34	Tajpur	1.1	Estimate stage	
35	Rangpuri	5	Estimate stage	31.12.2025
36	Chattarpur Extension	0.38	Estimate stage	31.12.2025
37	Maidan Garhi (Rajpur Khurd)	0.95	Land issue	18 Months after handing over the possession of land to DJB
38	Nayabans	4.4	Land issue	
39	Tajpur Khurd	7.92	Estimate stage	31.12.2025
40	Tikri Kalan	1.32	Estimate stage	31.12.2025

17. The above chart clearly shows that none of the DSTPs has been constructed till now. Most of the DSTPs are either at the estimate stage, retendering stage or award stage. In respect of 2 DSTPs even the land is not available. The completion date is shown to be 31.12.2025. In view of the slow progress reflected and considering the performance of DJB, it is difficult to believe that these DSTPs will be set up by 31.12.2025.

18. So far as the drains in JJ clusters are concerned, out of 59 JJ clusters, only drains of 1 JJ cluster have been trapped. Affidavit of the Chief Engineer, Drainage Project, DJB dated 01.08.2024 enclosed as Annexure-2 shows the following status:

**“Status of trapping of JJC drains as on 20.07.2024**

S. No.	Measures proposed by DJB/ Status	No. of JJ Clusters
1	Trapped	1
2	Drains to be trapped in sewer line (work in progress) of nearby area	12
3	Drains will be trapped after commissioning of proposed sewer network in nearby U/A col.	14

17

4	<i>Drains which can be trapped in to sewerage network by installing lift station</i>	5
5	<i>Feasible sites approved by NMCG for which demand has been raised for funds from NMCG</i>	15
6	<i>Trapped in STP through major storm water drain/trapping work are in progress</i>	8
7	<i>Not feasible due to space constraints and multiple outfalls etc.</i>	3
8	<i>Site does not exist.</i>	1
	<b>Total</b>	<b>59</b>

19. Along with the affidavit dated 01.08.2024, a chart containing the list of 59 JJ clusters with status and timeline for connecting with sewage systems/DSTPs has been enclosed. The last column of the chart showing the present status, reveals that for most of the JJ clusters, installation of DSTPs is stated to be not feasible and it is recorded that the discharge pipes from individual houses are underground up to the stormwater drain, meaning thereby, the sewage is directly discharged into the stormwater drain which is a clear violation of the judgment of Hon'ble Supreme Court in the matter of *Paryavaran Suraksha vs. Union of India*, reported in (2017) 5 SCC 326.

20. It has been pointed out by Counsel for the Applicant that serial numbers 5, 6, 7, 8, 11, 13, 15 and 16 in the above chart, showing the status and timeline for connectivity with sewage system/DSTPs, relate to the drains connecting Barapullah wherein installation of DSTP is stated to be not feasible that means these drains will continue to discharge the sewage in Barapullah drain and the violation of the order of Hon'ble Supreme Court in *Paryavaran Suraksha vs. Union of India* will continue. He has pointed out that the Barapullah sewage goes to Yamuna. Hence, the drains will continue polluting the river Yamuna. In the subsequent affidavit, it is stated that 8 drains i.e. serial no. 5, 6, 7, 8, 11, 13, 15 and

18

16 have been trapped but is not disclosed to which STP they have been diverted for treatment. In the affidavit dated 03.09.2024, the DJB has taken the stand that out of 639 JJ clusters in Delhi, sewage from 581 JJ clusters have been trapped, and in this regard, Annexure II has been enclosed but the said Annexure II states as under:

## "ANNEXURE-II

S. No	Measures proposed by DJB/ Status	Clusters	S. No. of 58 JJC List	Discharge (MGD)
1	Total nos. of JJ Clusters	639	NA	NA
2	Nos. of JJC's trapped in sewer lines	581	NA	NA
3	Drains to be trapped in sewer line (work in progress) of nearby area	10	1, 2, 3, 9, 10, 26, 39, 43, 50, 51	0.17
4	Drains will be trapped after commissioning of proposed sewer network in nearby U/A col.	14	4, 20, 28, 29, 30, 31, 33, 34, 42, 45, 46, 48, 52, 53	0.67
5	Drains which can be trapped in, to sewerage network by installing lift station	5	14, 55, 56, 57, 58,	0.23
6	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15	12, 17, 18, 19, 22, 27, 32, 36, 37, 38, 40, 41, 44, 47, 54	0.25
7	Trapped in STP through major storm water drain/trapping work are in progress	8	5, 6, 7, 8, 11, 13, 15, 16	0.24
8	Not feasible due to space constraints and multiple outfalls etc.	5	23, 24, 25, 35, 49	0.48
9	Site does not exist.	1	21	NA
			<b>Total Discharge</b>	<b>2.04 MGD</b>

21. The contents of this chart run counter to the contents of the earlier chart which discloses that only 1 drain of JJ clusters has been trapped.

22. So far as the issue of desilting is concerned, expeditious action is required to be taken to complete the process of desilting. Undisputedly, the silt removed from the drain is kept by the side of the drain at some locations which on account of rains flows back to the drain. Therefore, the concerned authorities responsible for desilting are directed to take

simultaneous steps for removing the silt from the drains and transporting it to the appropriate location in accordance with law.

23. So far as the drain in Defence Colony is concerned, the MCD is directed that if the vents are opened in the drain, then it will be ensured that the foul smell and gases do not create any problems for the residents. Hence, the opening of the vents should be done in such a manner that it does not create problems for the nearby residents.

24. The IA No. 420/2024 has been filed by the Applicant along with certain photographs and the plea that on 01.09.2024 DJB has connected the sewer line of the Bhogal Road with the drain line leading to Barapullah drain, thereby, allowing the discharge of sewage and untreated waste into Barapullah drain. Such an act of the DJB runs counter to the direction of the Hon'ble Supreme Court, orders of NGT and also the applicable guidelines.

25. Learned Counsel for the DJB has not disputed the said allegation but has submitted that subsequently corrective measures have been taken. He is directed to file a response to the IA by way of an affidavit within four weeks.

26. IA No. 421/2024 has been filed by one Abhishek Dutt giving certain suggestions such as use of porous pavements and also seeking a direction for preparing the plan in consultation with some reputed institutes to prevent the frequent water logging and traversed by drains such as Defence Colony.

27. Issue notice in IA 421/2024. The applicant is directed to supply a copy of the IA to Counsel for all the respondents within one week and file affidavit of service at least one week before the next date of hearing.

20

Respondents are directed to file response to the said IA by way of an affidavit through e-filing within four weeks.

28. List on 07.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

September 04, 2024  
Original Application No. 6/2012  
(IA No 329/2024, IA No 72/2024, IA No  
420/2024, IA No 421/2024) and  
Execution Application No. 5/2024  
dv..

**Status of 32 STPs /DSTPs of SMP-2031**

As per SMP-2031			Current proposed Location			Current status of STP and land
S. No.	Name of STP	Capacity (In MGD)	S.No.	Name of STP/ DSTP	Capacity (In MGD)	
1.	Sonia Vihar	7	1	Sonia Vihar	7	The STP has already been constructed and is likely to be commissioned by the end of October, 2024.
2.	Tajpur	10	2	Tajpur Pahari	10	Land allotted and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
3.	Mahipalpur	3	3	Rangpuri	5	For construction of STP & SPS, DDA have been allotted lands to DJB. Payment has been processed
4.	Fatehpur Beri and Chandanhola	5	4	Chandanhola Satbari	0.44	Land available, NIT has been finalized, however, as per the new guidelines, AA & ES of the scheme is to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
			5	Jauna Pur-I	3.18	Balance land allotted on 02.01.2024 and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
			6	Jauna Pur-II		
			7	Dera Mandi, Bhati		
			8	Fatehpur Beri & Asola		
5.	Rajpur Khurd	5	9	Chattarpur Extension	0.38	1525.25 sqm land has been allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 lac was deposited to DDA vide EE(C)Dr.-VI letter dated 17.05.2024. Possession of land is yet to be handed over by DDA.
			10	Maidan Garhi (Rajpur Khurd)	0.95	Land yet to be allotted

6.	Palla	6	11	Palla (Sungarpur)	0.44	Possession of Land taken on 10.08.2023. Estimate for DSTF prepared and under approval.
			12	Tajpur	1.1	
7.	Zindpur	10	13	Zindpur	15	Tenders received and under Technical Evaluation. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
8.	Tikri kalan	2.7	14	Tikri kalan	1.32	Land handed over on 01.07.2024. Scheme taken up accordingly. Estimates is being prepared.
9.	Mitraon	5.6	15	Mitraon	10.89	The proposal was placed before the Board for award of work in its last meeting wherein it was decided to take up this work under <b>AMRUT 2.0</b> . Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
10.	Dichaon Kalan	5.6	16	Dichaon Kalan	1.98	Tender under award. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost. Tenders re-invited
11.	Zafarpur	1.1	17	Kair Village	1.1	
12.	Goyala Vihar	2.5	18	Kakrola	2.64	
13.	Badu Sarai	1.4	19	Kanganheri	0.77	
14.	Kazipur	1.1	20	Kazipur Village	0.55	
15.	Khera Dabar Extn.	0.9	21	Khera Dabar Village	0.55	
16.	Shikarpur	0.6	22	Shikarpur Village	0.66	
17.	Samaspur Khalsa	2.2	23	Jafarpur	1.32	
18.	Pandwala Kalan	2.2	24	Hasanpur	1.32	
19.	Jhul Jhuli	2.8	25	Sarangpur	1.32	
20.	Rawta Village	0.8	26	Galibpur	0.55	
21.	Tajpur Khurd	8.0	27	Tajpur Khurd	7.92	Land handed over on 21.06.2024. Scheme taken up accordingly. Estimates is being prepared
22.	Katewara	2.6	28	Qutabgarh	0.66	Tenders are being reinvited. These tenders were under HAM model which is under review. Further as per the latest
23.	Daryapur	1.7	29	Auchandi	0.88	

1,1193

23

						guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost
24.	Bawana Village	2.8	30	Khera Khurd	0.60	As per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
25.	Sultan pur Dabbas	1	31	Salapur Majra	1.38	Draft NIT under approval. Further as per the latest guidelines, AA & ES of the these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
26.	Pooth Khurd	3.8				
27.	Bawana	9	32	Bajitpur Thakran	2.2	
28.	Bankner	4.3	33	Nayabans	4.4	Land yet to be allotted
29.	Sulahpur Majra	1	34	Punjab Khor	0.22	Tenders are being reinvited. These tenders were under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
			35	Jat Khor	0.22	
30.	Kanjhwala Village	6	36	Kanjhawala & Ladpur	1.1	Tenders are being re-invited. These tenders were under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
			37	Mohammadpur Majri	2.86	
			38	Garhi Randala	0.22	
			39	Jaunti	0.44	
31.	Sawda Goan	1.5	40	Nizampur and Sawda	1.32	
32.	Ghewera	1.7	41	Ghewra	0.44	

**ANNEXURE-C****Details of existing utilisation**

Name of STP	Phase-Wise Breakup	Capacity (in MGD)	Actual treatment (in MGD)	Design Parameters (in mg./lt.)	Achieved Parameters BOD/SS for samples	Whether meeting Design Parameters	Commitment use & current use of Treated Effluent (in MGD)	Total	Area in which treated effluent is used
<b>Okhla</b>	Phase-II	12	7.50	30/50	15/25	Yes	CPWD for Horticulture. = 22.00 MGD UP Irrigation = 14 MGD Bansera=0.15 MGD Internal Horticultural use of Okhla STPs =1 MGD CRRI for Horticulture = 0.0148 MGDp Waste to Energy Plant= 0.069 MGD PWD for Hort.=0.022 MGD (through tanker) DTC Bus Depot, Sukhdev Vihar = 0.008 MGD <b>Total: 37 .27 MGD</b>	37.27	Parliament house, Rashtrapati bhawan, India Gate, Rajghat, Shantivan, Vijayghat, veer bhoomi, shakti sthal, kishan ghat, feroz shah kotla park, samta sthal, chalodelhi park, jai parkash memorial hospital, All govt. officies of India Gate, Bhagwan das road, main rajpath, North South Block, Govt. bungalow of all MPs, Supreme / high court judges resident. Moti bagh, nanakpura, RK puram, jorbagh, Kaka nagar, bapanagar, ravinder Nagar, Pandara Park, sunder Nagar, Lodhi garden, Lakshmi bai nagar, all embassies. Timarpur Okhla Waste Management Company Limited, Behind CRRI,
	Phase-III	37	24.00	30/50	16/35	Yes			
	Phase-IV	45	37.00	30/50	18/24	Yes			
	Phase-V	16	11.50	30/50	23/35	Yes			
	Phase-VI	30	29.00	20/30	6/8	Yes			
	<b>Total</b>	<b>140</b>	<b>109.00</b>						

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					25				<p>Jasola, New Delhi  DTC Depot, Okhla Vihar  DTC Depot, Kalkaji  DTC Depot, Okhla  sabjimandi  Green Belt (Ali village to  Ashram)  Green Belt (Ashram to  Bharav Marg)  Green Belt  (Kalandikunj &amp; Guru  Ravidas Marg), Green  Belt (Kalkaji Road)  NBCC (For Construction  of World Trade Center)  Naroji Nagar, CPWD (Re  development of General  pool residential colony at  Thyagraj Nagar),  Madanpur Khadar,  Tilpat, Palla Village for  agriculture purpose  through Irrigation &amp;  flood control channel and  further used in Haryana  for agriculture purpose.</p>
<b>Rithala</b>	Phase - I	20	23.50	30/50	23/45	No	DDA = 3.5 MGD		<p>Irrigation in Japanese  park, Rohini, MCD/ PWD  for  horticulture/irrigation  and for watering plants  on outer ring road  PPCL Bawana.</p>
	Phase- II	40	41.00	15/20	12/19	Yes	PPCL = 5 MGD		
	<b>Total</b>	<b>60</b>	<b>64.50</b>				<b>Plant Horti.= 0.65 MGD</b>	<b>9.15</b>	
							<b>Total - 9.15 MGD</b>		

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<b>Kondli</b>	Phase - II	25	18.00	30/50	15/28	Yes	Plant Horticulture = <b>0.5 MGD</b> <b>Smriti Van= 5 MGD</b> <b>Sanjay Lake= 5 MGD</b> DDA/ IL&FS= <b>2.5 MGD</b>	13	DJB, Horticulture purpose, Within plant premises of all three STPs. DTC (Through Tankers, Patparganj Depot, Vinod Nagar Depot. DDA(Through Tankers),Shakarapur, Delhi, Sanjay Lake (Proposed), PWD (Through Tankers),East Delhi Horticulture Purposes, Deepak Memorial Hospital (Through Tankers) Horticulture purposes EDMC,(Through Tankers) For sprinkling in Trilokpuri&Mandawali area, Chandra Farms & Nursery (Through Tankers) For Horticulture Purposes
	Phase- V	45	41.00	20/30	12/19	Yes			
	<b>Total</b>	<b>70</b>	<b>59.00</b>						
<b>Keshopur</b>	Phase-I	12	12.00	20/30	8/20	Yes	I&FC Deptt. =4.5 MGD PWD for hort, - 0.5 MGD Hort. Use at STPs=0.5 MGD <b>Total = 5.5 MGD</b>	5.5	DTC bus depot keshopur for cleaning of buses, PWD for horticulture/irrigation and for watering plants on outer ring road. SDMC for irrigation purpose in adjoining area of Keshopur Plant. IFC deptt. for horticulture purpose at west Delhi
	Phase-II	20	21.00	30/50	50/80	No			
	Phase-III	40	41.00	30/50	20/30	Yes			
	<b>Total</b>	<b>72</b>	<b>74.00</b>						

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					27				area
<b>Yamuna Vihar</b>	Phase - I	10	8.00	30/50	25/42	Yes	STP's Horticulture= <b>0.5 MGD</b>	0.5	DTC (Through Tankers), Nand Nagri Depot, IL&FS (Through Tankers), Shashtri Park, PWD (Through Tankers), Horticulture, EDMC (Through Tanker), Sprinkling in North East Delhi. DJB, Horticulture at Plant
	Phase -II	10	5.00	30/50					
	Phase-III	25	18.00	20/30	18/25	Yes			
	<b>Total</b>	<b>45</b>	<b>31.00</b>						
<b>Vasant Kunj</b>	Phase - I	2	1.20	30/50	24/37	Yes	Sanjay Van = <b>3.4 MGD</b>	3.4	The treated effluent is used for watering the trees and plantation on various Roads and Parks maintained by PWD& MCD in Vasant Kunj, Vasant Vihar ,Rangpuri , Mahipal Pur ,Kishan Garh etc. Effluent is also used for filling of ponds in Sanjay Van and Hauz Khas Lake.
	Phase - II	3	2.20	30/50	13/16	Yes			
	<b>Total</b>	<b>5</b>	<b>3.40</b>						
<b>Mehrauli</b>	Mehrauli	5	3.95	20/30	16/22	Yes	To DDA (Garden of Five Senses, Quatab Golf Course at Saidulajab for Hort.)- <b>3.4 MGD</b>	3.4	Treated effluent is being used for Horticulture/plantation purpose by PWD in following area. AIIMS to Andheria more Lado sarai to Sangam Vihar, Fateh pur to Johlapur Quatab Golf

					28				Course, Indain Park, Lado sarai park, Saket City Mall etc.
<b>Coronation Pillar</b>	Phase - I & II	20	19.5	30/50	28/44	Yes	I&FC Deptt. = <b>19.5 MGD</b> Bhalswa lake(DDA) = <b>0.02 MGD</b>	19.52	For horticulture purpose in Coronation Pillar. Golf course at Bhalswa, horticulture in PWD/MCD .
	Phase - III	10	8.5	30/50	27/40	Yes			
	<b>Total</b>	<b>30</b>	<b>28.00</b>						
<b>Narela</b>	Narela	10	4.00	30/50	27/32	Yes	<b>0.05 MGD</b> - To Pvt agency through tankers.	0.05	For horticulture purpose through tankers.
<b>Nilothi</b>	Phase - I	40	15.00	30/50	16/22	Yes	For STPs hort. <b>0.5 MGD</b>  <b>*10 MGD for Nilothi Lake</b>	10.5	For horticulture purpose through tankers.  <b>For Nilothi Lake</b>
	Phase- II	20	19.50	10/10	5/7	Yes			
	<b>Total</b>	<b>60</b>	<b>34.50</b>						
<b>Najafgarh</b>	Najafgarh	5	2.50	30/50	26/39	Yes	WTP Dwarka - <b>0.07 MGD</b> - for Hort. <b>*0.5 MGD for Najafgarh lake</b>	0.12	Supply to Dwarka WTP for horticulture purpose <b>For Najafgarh Lake</b>
<b>Pappankalan</b>	Phase - I	20	24.00	30/50	28/45	Yes	NSIT- 0.06 MGD - for hort. DDA- 1.5 MGD - for hort. Pratham Group - 0.01 MGD - for hort. Shivam Enterprises - 0.013 MGD - for hort. Hort. Purposes for Pappankalan STPs - 0.25 MGD - <b>Total = 1.83 MGD</b> <b>*5 MGD for Pappankalan Lake</b>	7.83	DDA, NSIT for horticulture purpose & plant horticulture purpose  <b>For Pappankalan Lake</b>
	Phase- II	20	20.00	10/10	6/7	Yes			
	<b>Total</b>	<b>40</b>	<b>44.00</b>						
<b>Dr. Sen Nursing Home Nalla</b>	Dr. Sen Nursing Home Nalla	2.2	2.2	10/15	9/9	Yes	PPCL (Cooling Towers) = <b>2.2 MGD</b> (Entire Treated Qty.)	2.2	All the treated effluent is used by PPCL

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<b>Delhi Gate Nallah</b>	Phase - I	2.2	2.20	10/15	8/10	Yes	PPCL (Cooling Towers) = <b>2.2 MGD</b> (Entire Treated Qty.)	2.2	All the treated effluent is used by PPCL
	Phase - II	15	15.20	10/10	7/9	Yes	Pvt. Agencies = 0.02 MGD Plant horti. = 0.15 MGD Delhi Secretariat = 1 MGD	1.17	The effluent is used for watering the trees and plantation on various Roads and Parks maintained by PWD, & MCD in Purana quila area, Kaka Nagar, Lodhi Road, Rajghat along with Ring Road upto Nigam Bodh. Effluent is also used for filling of Purana Quila Lake & plant horticulture purpose.
	<b>Total</b>	<b>17.2</b>	<b>17.20</b>						
<b>Rohini</b>	Rohini	15	5.00	30/50	18/28	Yes	Plant Horti. = 0.25	0.25	For plant horticulture purpose & through tankers also.
<b>Ghitorni</b>	Ghitorni	5	0.35	30/50	24/40	Yes	Some quantity used for plant Sultanpur Horticulture purpose	1	Some quantity used for plant Horticulture purpose
<b>Kapashera</b>	Kapashe ra	5	1.80	10/10	8.6/6	Yes	NIL	0	--
<b>CWG Village</b>	CWG Village	1	0.20	02/01	1.5/1	Yes	DDA- For Horticulture = <b>0.18 MGD</b>	0.18	DDA (Through Pumping) Horticulture & Flushing purposes in CWG flats
<b>Molar-Bandh</b>	Molar- Bandh	0.66	0.56	30/50	26/35	Yes	NIL	0	--
<b>Chilla</b>	Chilla	9	9.01	10/10	4/8	Yes	Approximate <b>0.2MGD</b> ( STP's internal Hort.)	0.2	DJB Horticulture
<b>Total treatment</b>		<b>597.06</b>	<b>492.37</b>				<b>92.32 MGD</b>	117.44	

\*New

CE(SDW)

3.4 TRIBUTARY AREA

The natural topography, layout of buildings, political boundaries, economic factors etc., determine the tributary area. For larger drainage areas, though it is desirable that the sewer capacities be designed for the total tributary area, sometimes, political boundaries and legal restrictions prevent the sewers to be constructed beyond the limits of the local authority. However, in designing sewers for larger areas, there is usually an economic advantage in providing adequate capacity initially for a certain period of time and adding additional sewers, when the pattern of growth becomes established. The need to finance projects within the available resources necessitates the design to be restricted to political boundaries. The tributary area for any section under consideration has to be marked on a key plan and the area can be measured from the map.

3.5 PER CAPITA SEWAGE FLOW

The entire spent water of a community should normally contribute to the total flow in a sanitary sewer. However, the observed dry weather flow quantities usually are slightly less than the per capita water consumption, since some water is lost in evaporation, seepage into ground, leakage etc. In arid regions, mean sewage flows may be as little as 40% of water consumption and in well developed areas; flows may be as high as 90%. However, the conventional sewers shall be designed for a minimum sewage flow of 100 litres per capita per day or higher as the case may be. Non-conventional sewers shall be designed as the case may be.

For some areas, it is safe to assume that the future density of population for design as equal to the saturation density. It is desirable that sewers serving a small area be designed accordingly on saturation density.

For new communities, design flows can be calculated based on the design population and projected water consumption for domestic use, commercial use and industrial activity. In case a master plan containing land use pattern and zoning regulation is available, the anticipated population can be based on the ultimate densities as in Table 3.1.

The flow in sewers varies from hour to hour and seasonally. However, for the purpose of hydraulic design estimated peak flows are adopted. The peak factor or the ratio of maximum to average flows depends upon contributory population as given in Table 3.2.

Table 3.2 Peak factor for Contributory Population

Contributory Population	Peak Factor
up to 20,000	3.00
Above 20,001 to 50,000	2.50
Above 50,001 to 7,50,000	2.25
above 7,50,001	2.00

Source: CPHEEO, 1993

**Subject : Status of JJC drains.**

There is no policy to lay sewerage network in JJ Clusters. However, outfall drains carrying waste water of JJC has been trapped into DJB sewerage system in 581 JJC out of 639. Out of the remaining 58 JJC, 1 No. JJC does not exist. The status of 58 JJC as on 03.10.2024 is as under :

S. No.	Measures proposed by DJB/ Status	No. of JJ Clusters	S. No. of 58 JJC List	Discharge (MGD)
1	Total nos. of JJ Clusters	639	NA	NA
2	Nos. of JJC trapped in sewer lines	581	NA	NA
3	Drains to be trapped in sewer line (work in progress) of nearby area	10	1, 2, 3, 9, 10, 26, 39, 43, 50, 51	0.17
4	Drains will be trapped after commissioning of proposed sewer network in nearby U/A col.	14	4, 20, 28, 29, 30, 31, 33, 34, 42, 45, 46, 48, 52, 53	0.67
5	Drains which can be trapped in to sewerage network by installing lift station	5	14, 55, 56, 57, 58,	0.23
6	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15	12, 17, 18, 19, 22, 27, 32, 36, 37, 38, 40, 41, 44, 47, 54	0.25
7	Drains will be trapped in STP through major storm water drain for which work is in progress	8	5, 6, 7, 8, 11, 13, 15, 16	0.24
8	Not feasible due to space constraints and multiple outfalls etc.	5	23, 24, 25, 35, 49	0.48
9	Site does not exist.	1	21	NA
			<b>Total Discharge</b>	<b>2.04 MGD</b>

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## List of 58 JJ Clusters with status and timelines for connecting with Sewerage system/DSTPs

Annexure - D

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of SE	Name of EE and Division	Present status	Discharge (KLD)
1	Dr.Ambedker JJC Near Wazirabad Timarpur.	31.12.2024	Sh. Pankaj Kumar Atray, CE(Central-North)	Sh Pawan Kumar, SE(M)-4	Sh Maninder Jeet Singh, EE(M)-03	Work order issued for installation of DSTP.	25
2	Okhla DTC Depot-I	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by Dec 2024	110
3	Gandhi Camp Behind Fruit & Vegitable Market Okhla Railway Station	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by Dec 2024	125
4	Khub Ram park Pern Nagar Kirari	31.12.2024	Sh. Anil Bharti, CE(West)	Sh B.S Rawat, SE(M)-7/ Sh. Ajay Kumar, SE(C)-6	Sh Harish Chander, EE(M)-9 / Sh. N.K.Sharma, EE(Pr)Sr.-I	The work of laying the sewer line in Kirari GoC is in progress and this drain will be trapped into sewer line by 31.12.2024 by Maintenance Wing.	15
5	Madras Basti Near Railway Line Jal Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP not feasible due to jhuggies are present both side of railway track and forming multiple discharge points, space is also not available. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	330
6	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	140
7	Ambedkar Basti West Block-II R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	300
8	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	16
9	Nehru Ekta Camp Sector-VII R.K.Puram	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 31.12.2024.	85
10	S.P./J.P. Colony Sector 6 R.K.Puram	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 31.12.2024	30

11	Sector-I R.K.Puram Police Post (Hanuman Camp)	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	95
12	Ravi Dass Camp Sector-3 R.K.Puram	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
13	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	This drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	175
14	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This JJC will be trapped by maintenance wing into sewer network by installing lift station and laying sewer line. NMCG team has also suggested the same during joint inspection.	275
15	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	23
16	Shiva Camp Vasant Vihar Near Petrol Pump	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	45

17	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj- III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30
18	CRR I Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj- III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40

19	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
20	Shahbad Daulatpur Block-A, E & F	31.10.2024	Sh. Pankaj Kumar Atray, CE(Central-North)	Sh. Sukhpal Chauhan, SE (M)-3 / Sh. Anil Kumar, SE(C)-5	Sh Lokpal, EE(M)-7 / Sh. Ashish Kumar, EE(C)DR-III	The work of laying the sewer line in Shahbad GoC is in progress and this drain will be trapped into sewer line by 31.10.2024 by Maintenance Wing.	1500
21	Jhuggies Kholi Wala Baba Mandir Rajokari	JJC does not exist	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	JJC does not exist at site. Hence, no action is required	
22	Jhuggies Kewal Krishan Chowk Post Rajokari	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	10
23	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area. <b>not in River Yamuna</b>	197
24	Kusumpur Pahari Block-B Vasant Vihar	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area. <b>not in River Yamuna</b>	1230

25	Jai Hind Camp near Masoodpur Village Vasant Kunj	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	250
26	Moti Lal Nehru Camp J.N.U	30.06.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	This drain will be trapped by Maintenance Wing after completion of work of ongoing work of rehabilitation.	240
27	Junapur Bhim Basti	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	170
28	Mandi Pahari (Shambhav Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	80
29	Mandi Village Bapu Camp	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	90
30	Mandi Village (Biru Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	45
31	Mandi Village (Shanti Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	105

32	Dr. Ambedkar Satwari Mehrauli	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	60
33	Suhrpuri Mehrauli	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenance wing	15
34	Kharak Riwara Satwari Mehrauli	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 31.12.2025	20
35	Sanjay Colony- Mehrauli Bhatti Mines	Not feasible.	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-46	No JJC found at site. This colony is situated on forest land as informed by area JE (maintenance) having big size plots, wide roads etc. It was also observed during inspection along with NMCG official and JE maintenance that there are so many outfalls of SW drains outfalling in low lying forest area/rocky area.This JJ Cluster may be relocated for reducing pollution.	320
36	Shanshi Camp Mathura road Badarpur, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50

37	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20
38	Indira Camp Alimore Mathura road Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20
39	Sonia Ganghi Camp Pul-Prahladpur Railway line Tughlakabad	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	This JJC will be trapped into DJB sewer line by 31.12.2025 by Maintenance Wing.	180

40	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30
41	Shiv Camp Lal Kuan Badarpur ChungiNo proposal.-2 &3 M.B. Road, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130
42	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	30.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Satender Dabas, EE(M)-52 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 30.12.2024	185
43	Sonia Gandhi Camp Pul-Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	30.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Satender Dabas, EE(M)-52	This JJC will be trapped into DJB sewer line by 30.12.2024 by Maintenance Wing.	15

44	Subash Camp NTPC Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130
45	BIW JJ Camp B.T. Badarpur	30.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in Gautampuri. Thereafter, drain will be trapped in DJB sewerage network by Maintenance Wing by laying a sewer line by 30.12.2025	180
46	Tajpur Pahari Badarpur	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is mixing with discharge of UAC also and is collected in a depression/ pond located in between the JJC & UACs. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	50
47	Parasad Nagar, Molarband Extn, Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50

48	Bilas Pur Camp Molar Band NTPC, Badarpur	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is going into Gurgaon Canal, <b>not in River Yamuna</b> . Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	285
49	New Priyanka Camp near Sarita Vihar	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kumar Sharma, EE(M)-54	Not feasible because collection of JJC discharge is not possible at single point. However, this discharge of this JJC is falling into Agra Canal, <b>not in River Yamuna</b> . This JJ Cluster may be relocated for reducing pollution.	195
50	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kr. Sharma, EE )-54	This JJC will be trapped into DJB sewer line by 31.12.2024 by Maintenance Wing.	55
51	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kr. Sharma, EE )-54	This JJC will be trapped into DJB sewer line by 31.12.2024 by Maintenance Wing.	50
52	Pankaj Garden Goela Dairy	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9 / Sh. Adarsh Kumar, SE(DR)Proj-I	Sh. Munish Kumar, EE(M)-35 / Sh. R.K Gupta, EE(C)DR- XIV	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145
53	JJC at Goela Dairy Najafgarh	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9 / Sh. Adarsh Kumar, SE(DR)Proj-I	Sh. Munish Kumar, EE(M)-35 / Sh. R.K Gupta, EE(C)DR- XIV	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145
54	Arjun Camp Mahipal Pur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj- III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- VI Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	325

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55	Rangpur Pahari Milkpur Kohi	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	630
56	Harijan Balmiki Camp, Rangpur Pahadi	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	50
57	Rangpuri Pharai Nalla	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	40
58	Nehru Camp Behind Satya Rani Farm Bijwasan	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	55
							9286 KLD
							2.04 MGD

*[Signature]*  
AG-I (R/D-2)